

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 739 OF 2017 IN
DFR NO. 2428 OF 2017**

Dated: 27th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Federation of Karnataka Chamber of Commerce and
Industry (FKCCI)**

... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N
Mr. Mukund P. Unny

Counsel for the Respondent(s) : -

ORDER

**IA NO. 739 OF 2017
(Appln. for condonation of delay in filing)**

Issue notice to the Respondents returnable on 02.11.2017. Dasti, in addition, is permitted.

List the matter on **02.11.2017.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**